

change of floor from first to ground of Delhi Development Authority (DDA) flats in Dwarka owned by senior citizens of the age of 74/75 years having knee problem to climb up the stair cases?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): As per present policy, change of floor of the DDA flats in same location is admissible subject to availability of flat and on production of certificate from Govt. Hospital/recognized Hospital in cases of physical handicap of orthopedic nature where lower limbs are affected or cases where allottee is more than 70 years of age.

Completion of revision of the DPR of Dwarka to Najafgarh Metro Station

145. SHRI RAM KRIPAL YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to refer to answer to Starred Question 36 given in Rajya Sabha on 23.11.2011 and to state:

(a) whether Delhi Metro Rail Corporation (DMRC) has completed further revision of the Detailed Project Report (DPR) of Dwarka to Najafgarh Metro extension project;

(b) whether investment decision for this project has been taken by Government so far or not;

(c) if not, the reasons for the same;

(d) whether this project will be completed along with other projects of DMRC in third phase; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir. On evolution of Maglev technology, Delhi Metro Rail Corporation Ltd. (DMRC) has decided that adoption of Maglev technology is not considered appropriate due to the fact that this technology has not made much progress in other countries. Secondly, the developer of this technology could not clearly indicate the capital cost per km. when asked to do so. Therefore, DMRC has now proposed for the adoption of normal metro technology.

(b) to (e) The proposal is under advanced stage of consideration of the Government.